

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 1410/(MAH)/2017

CORAM:



Present: SHRI M.K. SHRAWAT  
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN  
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 09.11.2017

NAME OF THE PARTIES: M/s. Khandoba Prasanna Sakhar Karkhana Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Uday Kulkarni	AR (KUCB)	
2	Shefali Tanve Section 10 Adjourned date - 20th Nov, 2017	AR (KPSKL) Petitioner By consent -	

**ORDER**

**C.P. No. 1410/I&BC/NCLT/MB/MAH/2017**

1. The Learned Representative of the Petitioner is present.
2. By consent adjourned to **20.11.2017**.

Sd/-  
**Bhaskara Pantula Mohan**  
**Member (Judicial)**  
09.11.2017  
ah

Sd/-  
**M.K. Shrawat**  
**Member (Judicial)**